(To be published in Delhi Gazette Part IV Extra- ordinary)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI (DEPARTMENT OF LAW, JUSTICE & LEGISLATIVE AFFAIRS) 8TH LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI - 110002. Dated the 16

No.F. 6/10/2011-Judl./55-)-570

NOTIFICATION

No. F. 6/10/2011-Judl./ - In exercise of the powers conferred by section 4 of the Family Courts Act, 1984, and all other powers enabling him in this regard, the Lt. Governor of the NCT of Delhi, with the concurrence of the High Court of Delhi, hereby appoints Mr. K.S. Mohi and Ms. Renu Bhatnagar, officers of Delhi Higher Judicial Service, to the post of Judges of Family Courts at District Court Saket, Delhi, from the date they assume charge of their offices.

> By order and in the name of the Lt. Governor of National Capital Territory of Delhi

(TARUN SAHRAWAT) Addl. Secretary (Law, Justice & LA)

No.F. 6/10/2011-Judl./557 -560

Dated the 16^{+6} May, 2011

Copy forwarded for information and necessary action to:-

- 1. The Spl. Secretary (GAD/Coord.), Govt. of NCT of Delhi, Delhi Secretariat, New Delhi for publication in the Delhi Gazette (Extra-Ordinary Part-IV), in duplicate together with its Hindi version with the request that five copies of the Gazette, as soon as published, may please be sent to this department for official use.
- 2. The Registrar General, High Court of Delhi, New Delhi.
- 3. The District Judge-I & Sessions Judge, Tis Hazari Courts, Delhi.
- 4. The Principal Judge, Family Courts, Dwarka, New Delhi
- 5. Guard file.

(TARUN SAHRAWAT) Addl. Secretary (Law, Justice & LA)